HIGH COURT OF DELHI: NEW DELHI

TENDER NOTICE

This Court intends to purchase 56 Nos. of standard makes of water dispensers (3 taps with Refrigerator) of the capacity of 20 Ltrs for being used in Delhi High Court.

Interested parties may submit their quotations in sealed cover superscribing thereon "Quotations for 56 Nos. of Water Dispensers (3 taps with Refrigerator)" and addressed to the Assistant Registrar (Genl.), Room No. 4, Ground Floor, Administrative Block, Delhi High Court, Sher Shah Road, New Delhi- 110003 on or before 16.06.2014 till 04.30 P.M.

The quotations must indicate (1) the warranty period of the machine; and (2) rates of Annual Maintenance Contract, to be effective from expiration of the warranty period specifying: (a) number of free services and (b) the rates of consumables, if chargeable from the party during Annual Maintenance contract.

The rates quoted must remain valid for a period of six months. The taxes, if any, should be quoted clearly and separately. Response time in attending the complaint should not be more than 24 hours, and the defect must be rectified within 24 hours, failing which a penalty of Rs.200/- per day will be levied recoverable from the payment of Annual Maintenance Contract Charges. In case, during the AMC period for any reason the vendor finds itself unable to rectify the defect within 24 hours and seeks some more reasonable time, they shall provide as standby Water Dispenser of the same capacity, in working condition, within 24 hours thereafter, i.e. within 48 hours from the lodging of complaint.

This Court reserves its right to accept or reject any or all quotations without assigning any reason.

(GIRISH JAITLEY)

ASSISTANT REGISTRAR (GENL)

Fretly.

16047-086 No.____/Genl./DHC

Addresses enclosed below

Dated 29 -05-2014

To,

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